[23 MAR. 1967]

(b) These piece rated workers demanded payment at monthly rate of pay in the authorised scales.

(c) These workers are not eligible for authorised scales of pay. When the position was explained to them they demanded higher rates and wanted that the method of payment should be on a wagon-rate basis instead of on a weight-rate basis.

(d) The demand for payment on a wagon-rate basis has been accepted and the rate revised from 8th February, 1967.

BLACK-MARKETING IN THIRD CLASS SLEEPING ACCOMMODATION

56, SHRI MAHAMMED HANEEF: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government's attention has been drawn to the increasing rate of black-marketing in reserved III class sleeping accommodation; and

(b) if so, whether Government are considering any proposal of increasing the number of III class sleeping coaches?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) A few complaints regarding blackmarketing in third class sleeper accommodation have been received.

(b) Approximately 1000 third class sleeper coaches are already running on Indian Railways. Further, it is proposed to build about 1000 more third class sleeper coaches during the Fourth Plan period for introduction on trains involving night journeys.

SUBSIDY TO JUTE INDUSTRY FOR JUTE IMPORT

57. SHRI R. P. KHAITAN: Will the Minister of COMMERCE be pleased to refer to the answer to Unstarred Question No. 257 given in Rajya Sabha on the 17th November, 1966, and to state:

(a) the amount of subsidy given since October 1966 upto February,

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1967 to the Joint mills for the import of Jute; and

(b) the names of the Jute Mills to whom the subsidy has been given?

THE MINISTER OF COMMERCE (SHRI DINESH SINGH): (a) and (b) Payments totalling Rs. 1,36,067.00 (Rupees one lakh thirty six thousands and sixty seven only) were made to Messrs. Kinnison Jute Mill and Prabartak Jute Mills, Calcutta, upto the 28th February, 1967.

INDIAN TRADE SERVICE

58. SHRI R. P. KHAITAN: Will the Minister of COMMERCE be pleased to refer to the answer to Unstarred Question No. 659 in the Rajya Sabha on the 18th August, 1966 and state:

(a) whether the details of the proposal to form the Indian Trade Service have since been worked out;

(b) if so, what are the details thereof; and

(c) when the service is expected to be formed?

THE MINISTER OF COMMERCE (SHRI DINESH SINGH): (a) to (c) The details of the proposed Indian Trade Service are still being worked out.

LATE RUNNING OF AGRA-DELHI TRAIN

59. SHRI M. P. BHARGAVA: Wull the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that 362 Up and 363 down Agra-Delhi passenger trains generally run very late;

(b) if so, the number of times these trains have run late since January, 1967 and the reasons therefor; and

(c) the steps proposed to be taken by Government to ensure that these trains run to time?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) to (c) During the period from 1st January, 1967 to 15th March, 1967,